

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-76/2021/ 92 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C. Chaturvedy,
District & Sessions Judge,
Chirang, Kajalgaon.

Dated, Guwahati the ¹⁶ 6 January, 2025.

Sub: **Civil vacation.**

Ref:- Your letter No.DJCH.I-5/2024/2459 dtd. 17.12.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail civil vacation from 23.12.2024 to 31.12.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 22.12.2024 till the morning of 02.01.2025.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-76/2021/93-94 /A, dated , 06-01-2025

Copy to:-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)

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